

Shri A. M. Thomas: In fact, they have not offered any supersonic aircraft, and, therefore, this question does not arise.

Shri S. N. Chaturvedi: How do the MIGs being supplied to us compare in speed, fire-power etc. with those supplied to China?

Shri A. M. Thomas: We cannot say, but it would be of Mach-II performance.

Shri Bhagwat Jha Azad: May I know whether it is a fact that the decision of Government to go ahead with the MIG project speedily is as a result of the fact that they failed to persuade the American Government to part with even one model of supersonic, much less to give their offer of assistance for any project?

Shri A. M. Thomas: It has absolutely no connection with that.

Shri Bhagwat Jha Azad: It is strange. Why should the hon. Minister not reply straight?

Naga Hostiles

+

*292. {
 Shri Rameshwar Tanti:
 Shri B. P. Yadava:
 Shri Dhaon:
 Shri Bishanchander Seth:
 Shri Yashpal Singh:
 Shri Indrajit Gupta:
 Shri Ravindra Varma:
 Shri Kapur Singh:
 Shri D. C. Sharma:
 Shri P. E. Patel:
 Shri P. K. Deo:
 Shri Bibhuti Mishra:
 Shri Vishwa Nath Pandey:
 Shri N. E. Laskar:
 Shri P. C. Borooah:
 Shri S. N. Chaturvedi:
 Shri Swell:
 Shri D. N. Tiwary:

Will the Minister of Defence be pleased to state:

(a) the extent of loss of lives and property inflicted on the Indian side

by the Naga hostiles from 1st June, 1964 to 6th September, 1964;

(b) the number of Naga hostiles who were apprehended and killed during the encounters with the Indian Security Forces during the above period;

(c) whether any arms and ammunition of foreign manufacture were recovered from them and if so, the particulars thereof; and

(d) the steps which Government propose to take to meet the situation.

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

(a) Casualties and losses suffered by the Security Forces during the period 1st June, 1964 to 6th September, 1964 are as follows:

- (i) One Army, five Assam Rifles and eight Police personnel were killed.
- (ii) Two light machine guns, eight .303 rifles, two sten guns, one GF rifle, five bayonets, 470 rounds of small arms ammunition and four grenades were lost.

Figures of casualties and losses suffered by the Government of Nagaland, their employees and by other citizens are not readily available.

(b) 78 Naga hostiles were killed and 12 captured in encounters with Security Forces during 1st June, 1964 to 6th September, 1964.

(c) Arms recovered from the hostiles include items of World War II stock (both British and American), and items stolen and smuggled later. No clear indication is available yet of the country of origin of the later. Examination is still in progress.

(d) The Naga hostiles have been perpetrating acts of violence for a long time. Security Forces had been deployed to deal with them. However, it is hoped, now, that with the

cessation of operations from the mid-night of September 5th/6th such incidents will not recur.

Shri Rameshwar Tantia: Is it a fact that recently Mr. Phizo met in UK Shri Fakruddin Ali Ahmed, Minister in Assam? If so, did he express his willingness to come to India and take part in the negotiations? If so, what is the attitude of Government?

The Minister of Defence (Shri Y. B. Chavan): This question must be addressed to the Ministry of External Affairs. I have no information.

Shri Rameshwar Tantia: It has been stated in the statement that 'figures of casualties and losses suffered by the Government of Nagaland, their employees and by other citizens are not readily available'. As Nagaland is part of our territory, what is the reason why these figures which are very important to compare with the other figures, are not available?

Shri Y. B. Chavan: I did not say that they are not available, but they are not readily available so as to include in the reply to this question. That is what it means.

श्री यशपाल सिंह : जैसा कि हमारे प्रधान मंत्री जी ने कल भी फरमाया है, नागालैंड को शरायत मानने के लिये तैयार किया जा रहा है। तो क्या इस मामले में कोई सिचुएशन फाइनलाइज नहीं हुई है। अगर हुई है तो भारत सरकार की ओर से कौन बातचीत कर रहा है।

बैदेशिक कार्य मन्त्री (श्री स्वर्ण सिंह) : अभी बातचीत शुरू नहीं हुई है।

श्री यशपाल सिंह : वह कौन हैं जो बातचीत करेंगे।

श्री स्वर्ण सिंह : हिन्दू सरकार की तरफ से एक डेप्युटेशन नियुक्त किया जायेगा, लेकिन अभी तक कुछ तय नहीं हुआ है।

Shri S. M. Banerjee: Arising out of the Minister of External Affairs's answer, is it a fact that Mr. Phizo, the Naga rebel leader, has expressed his desire to come to India and be in Nagaland for negotiations? If so, has he written a letter to the Prime Minister expressing his willingness to do so? If so, what is the reaction of Government to it?

Shri Swaran Singh: That is a separate question altogether.

Shri S. M. Banerjee: I rise on a point of order. When a question was put to the Defence Minister, he said it related to the Ministry of External Affairs. Now the External Affairs Minister has replied that the negotiations have not started but they will start. I have put the question. Both Ministers have replied previously. Am I not entitled to an answer?

Mr. Speaker: It is answered saying that it would be a separate question to be answered; it cannot be included in this because this relates only to loss of life and other things.

Shri Swell: The Minister of Defence in his statement has expressed the hope that after the declaration of cessation of operations there may not be any more incidents between our security forces and the Nagas. May I ask him whether his attention has been drawn to a news report that on the 5th August last more than a thousand Naga women marched through the streets of Kohima and demanded the withdrawal of the security forces because of the rape, mutilation and murder by six security forces men of a Naga woman when she was returning to her village from Kohima? If so, what action has been taken in the matter?

Shri Y. B. Chavan: Personally, I do not know the details of this incident that the hon. Member mentions.

Shri Swell: Will he inquire and take appropriate action?

Shri Y. B. Chavan: Certainly, I will look into it.

Shri Kapur Singh: May I ask the Defence Minister if the nature of our present relations with the Naga hostiles is properly described as 'cessation of hostilities,' 'cease fire' or by some other terminology?

Shri Y. B. Chavan: Cessation of hostilities.

Shri P. C. Borooah: Can Government give an idea of the number of Naga hostiles who are yet out of the country; also, what steps have been taken to detect their activities so that they may not sabotage the peace talks?

Shri Y. B. Chavan: We have no information about Naga hostiles, as to how many of them are outside. But as far as our frontiers are concerned, our security forces are guarding them.

Shri P. K. Deo: In the agreement that has been reached with the hostile Nagas, is it a fact that these hostile Nagas are described as the 'Naga federal government'? If so, have Government recognised another government in the same country?

Shri Swaran Singh: The Government of India does not recognise any separate Government. How can there be a separate Government? But if any party chooses to arrogate any name to itself, it is for that party to describe itself in any form.

Shri P. K. Deo: We should not recognise them.

Shri Swaran Singh: We have not.

Shri Kapur Singh: Since the External Affairs Ministry are dealing with the question, there arises a suspicion

in our mind that recognition is being accorded to these Naga hostiles as another Government.

Mr. Speaker: The denial also has to be by him.

Shri Hem Barua: In view of the suspension of operations in Nagaland, may I know what measures our Government have taken to see that the Naga hostiles will not in the meanwhile distribute among themselves the arms and ammunitions they have so far procured from Pakistan and China; and at the same time, may I know whether Government have received any reply to our protest note to Pakistan regarding Pakistan's collusion with Naga hostiles?

Shri Y. B. Chavan: I think the hon. Member is confusing these two issues. When we say that they have agreed to some sort of cessation of hostilities, it is presumed that they will certainly observe the rules of the game of the cessation of hostilities. So, no special steps as such were necessary to see that other security arrangements were taken from that point of view, but the normal security arrangements which existed before will continue.

Shri Hem Barua: What about the second part of my question? He has not replied to my question fully. I wanted to know whether any reply to our protest note to Pakistan regarding Pakistan's collusion with Naga hostiles has been received so far by our Government.

Mr. Speaker: I have not allowed it because it was not relevant here.

Shri Hem Barua: May I point out that it is relevant? Part (c) of the question reads:

"whether any arms and ammunitions of modern manufacture were recovered from them, and is so, the particulars thereof".

This refers to arms and ammunitions received from foreign Governments. And our Government gave us an assurance on the floor of the House that they would lodge a protest with the Pakistan Government of their collusion with Naga hostiles. I am interested in knowing, and you are also interested in knowing, whether they have received a reply from Pakistan so far or not in regard to Pakistan's collusion and collaboration with Naga hostiles.

Mr. Speaker: After hearing the Member with great respect and patience, I again come to the conclusion that that does not arise here.

श्री विश्वनाथ पाण्डेय : सदन के सामने जो वक्तव्य उपस्थित किया गया है उसकी अन्तिम पंक्तियों में कहा गया है कि 5 और 6 सितम्बर के बाद नागा विध्वंसक कार्य नहीं करेंगे। मैं जानना चाहता हूँ कि क्या नागाओं ने कोई विध्वंसक कार्य 5 और 6 सितम्बर के बाद किये हैं। यदि किये हैं तो उसका विराम समझौते पर क्या असर हुआ।

Shri Y. B. Chavan: After the 5th or 6th September, no hostile acts have been reported.

Summit Conference of Non-Aligned Nations

+

*293. { **Shri P. Venkatasubbaiah:**
Shri Vishram Prasad:
Shri P. R. Chakraverti:
Shri Kajrolkar:
Shri P. C. Borooah:

Will the Minister of External Affairs be pleased to state:

(a) whether any date has been fixed for the Summit Conference of the non-aligned nations;

(b) if so, who will be the participants; and

(c) the main items on the agenda?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir. 5th October, 1964.

(b) and (c). The list of countries which have, up to this time, indicated their readiness to participate, and the draft agenda for the Conference, are placed on the Table of the House. [Placed in Library. See No. LT-3191/64].

Shri P. Venkatasubbaiah: May I know whether the Prime Minister who is going to attend this conference, is placing any specific plan before the non-aligned nations to counter-balance the neocolonialist activities of China and its growing influence among the Afro-Asian nations, so that the expansionist activities of China may be contained successfully by all these nations?

Shri Dinesh Singh: In the draft agenda, the second item deals with this question, and the first item deals with the general international situation. I have no doubt that the Prime Minister will make a statement under these headings.

Shri P. Venkatasubbaiah: May I know whether the Prime Minister will take any steps to initiate talks for effecting a compromise between Indonesia and Malaysia in view of the recent move of Pakistan to take advantage of the struggle and to pose as a mediator between these two countries?

The Minister of External Affairs (Shri Swaran Singh): The non-aligned conference is not likely to take up any bilateral disputes. It is a separate issue as to whether any action could be initiated by India to decrease the tension that exists today between Malaysia and Indonesia. That will be a desirable objective but one is not quite sure as to what is the appropriate time.

श्री विश्वनाथ प्रसाद : मैं यह जानना चाहता हूँ कि क्या इस कार्यक्रम में भारत